

GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ
RAJYA SABHA
UNSTARRED QUESTION NO. 2006
ANSWERED ON 17.12.2025

SABHASAAR AI TOOL

2006 SHRI RAJINDER GUPTA:

Will the Minister of PANCHAYATI RAJ be pleased to State:

- (a)** whether the SabhaSaar AI tool, designed to generate automated summaries and insights from Gram Sabha proceedings to enhance transparency and efficiency in local governance, was launched in August, 2025;
- (b)** if so, the details of its core functionality and key features;
- (c)** the challenges in adoption including digital literacy among panchayat members, compatibility with existing systems and ensuring data privacy during recordings; and
- (d)** the proposed measures to be taken for comprehensive training programs and expansion to all Gram Panchayats in the country?

ANSWER

THE MINISTER OF PANCHAYATI RAJ

(SHRI RAJIV RANJAN SINGH ALIAS LALAN SINGH)

(a) & (b) Yes, Sir. The Ministry of Panchayati Raj launched SabhaSaar, an AI-enabled voice-to-text meeting summarisation tool, in August 2025 to support automated documentation of Gram Sabha and Panchayat meetings.

SabhaSaar is a digital platform developed by the Ministry of Panchayati Raj to strengthen transparency, accessibility, and efficiency in Gram Sabha functioning through automated documentation of meeting proceedings. It enables digital recording and structured summarisation of agendas, discussions, decisions, and resolutions of Gram Sabha meetings and provides multilingual access through integration with BHASHINI, the National Language Translation Mission. By creating a standardised digital repository of Gram Sabha records, SabhaSaar enhances citizen participation, simplifies statutory compliance for Panchayats, and supports monitoring and data-driven governance, in alignment with the objectives of Digital India and technology-enabled inclusive grassroots governance. As on 03.12.2025, a total of 92,376 Gram Panchayats have used the SabhaSaar tool for automated meeting summarisation across States/UTs.

(c) The adoption of SabhaSaar is being carried out progressively across States and Union Territories. While the tool has been designed to be simple and user-friendly, challenges such as varying levels of digital literacy among Panchayat functionaries, differences in local infrastructure and device availability have been recognised. These aspects are being addressed through awareness generation, user sensitisation, and deployment of the tool within Government-controlled digital infrastructure. All matters pertaining to data privacy and storage are regulated as per the extant rules namely Digital Personal Data Protection (DPDP)

Rules issued vide the Gazette of India No. CG-DL-E-14112025-267650, Part II—Section 3—Sub-section (i), dated 13th November 2025.

(d) The Ministry is undertaking continuous capacity-building efforts to promote effective use of SabhaSaar. Standard Operating Procedures have been shared with States and Union Territories, which are further disseminated to Panchayats. Physical and virtual training and demonstration sessions are being conducted for State and district officials, who in turn guide Panchayat-level functionaries. The tool has been made available to all States and Union Territories, and its adoption is being scaled up progressively across Gram Panchayats as part of the Ministry's digital governance initiatives.
